

[13 August, 2001]

RAJYA SABHA

Sl. No.	Name and Designation	Date of Suspension	FIR No.	Allegations
27.	S. C. Chug, AD	28.9.2000	FIR-421, 423, 425, 432, 433, 434	Abuse of official position
28.	H. R. Sharma, AO	-do-	-do-	-do-
29.	Dinesh Minocha, AAO	-do-	-do-	-do-
30.	B. D. Nanda, Jt. FAH	13.2.2001	FIR-421	-do-
31.	Smt. Usha Ravichandaran, PS	16.11.2000	RC-DA-I/2K-A-65	-do-

Housing for SC/ST families

***305. VEN'BLE DHAMMAVIRIYO:** Will the Minister of URBAN DEVELOPMENT AND POVERTY ALLEVIATION be pleased to state:

(a) whether it is a fact that National Buildings Organisation (NBO) collects information and statistics concerning the buildings and housing facilities at the national level through Housing Statistical Information System and Data Bank; and

(b) if so, the total number of SC/ST families living in (1) urban areas (2) rural areas and (3) metro cities who do not have housing/ residential facilities as per the information/data collected through Housing Statistical Information System and Data Bank as on date?

THE MINISTER OF URBAN DEVELOPMENT AND POVERTY ALLEVIATION (SHRI JAGMOHAN): (a) Yes, Sir.

(b) NBO collects information about housing and building construction activity in general and not about allotment of dwelling units to the general public or SC/ST beneficiaries. As a part of its activities NBO also compiles data on housing and housing amenities but not exclusively for SCs/STs. The source of these data is the information supplied by various Government organisations, mainly Office of the Registrar General of India (RGI) and National Sample Survey Organisation (NSSO). The information sought for is not collected in this system.